## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2213 ANSWERED ON:05.12.2014 OPIUM FARMING Shekhawat Shri Gajendra Singh

## Will the Minister of FINANCE be pleased to state:

- (a) whether the report of recent illegal farming of Opium in Rajasthan has come to the notice of Government;
- (b) if so, the details thereof and the action taken during each of the last three years and the current year till date; and
- (c) the action taken by the Government to identify the persons involved in illegal fanning of Opium and penalize them according to the Law?

## **Answer**

## THE FINANCE MINISTER (SHRI ARUN JAITLEY)

- (a) & (b) No report on illicit Opium cultivation from Rajasthan has come to the notice of Government.
- (c) Drug law enforcement agencies of both Central Government and State Government had launched a drive for identification and destruction of illicit poppy cultivation arid 25 cases were registered against the persons involved in such illicit poppy cultivation during the crop year 2013-14. State wise details are as under:

State Himachal Uttarakhand Odisha West Arunachal Manipur Maharashtra Pradesh Bengal Pradesh
Case 14 01 01 02 02 04 01 registered